

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS' WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS' WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 243

TO BE ANSWERED ON 21st July, 2026

NATIONAL MISSION ON NATURAL FARMING

243. SHRI BIDYUT BARAN MAHATO:
SHRI BHARTRUHARI MAHTAB:
DR. MANNA LAL RAWAT:
SHRI JASHUBHAI BHILUBHAI RATHVA:
DR. NISHIKANT DUBEY:
SHRI P P CHAUDHARY:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI DINESHBHAI MAKWANA:
SMT. KAMALJEET SEHRAWAT:
SHRI MANOJ TIWARI:
SHRI AVIMANYU SETHI:
DR. SANJAY JAISWAL:
SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:
SHRI VIVEK THAKUR:
SMT. KAMLESH JANGDE:
SMT. ROOPKUMARI CHOUDHARY:
SHRI CHANDRA PRAKASH JOSHI:
SHRI ALOK SHARMA:
SHRI GODAM NAGESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details regarding the implementation of the National Mission on Natural Farming (NMNF) during the year 2026, State-wise including Chhattisgarh and Pali Lok Sabha Constituency;
- (b) the details of farmers, clusters, and the area covered under farming practices including Karnataka and Chhattisgarh;
- (c) whether any institutional mechanisms have been established for the training, certification, and market linkage of natural farming products and if so, the details thereof; and
- (d) the details of financial incentives/assistance provided to facilitate the transition towards natural farming and outcomes achieved during 2026, State and district-wise including Rajasthan and Chhattisgarh?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री

(SHRI RAMNATH THAKUR)

(a) & (b): The Union Cabinet approved the National Mission on Natural Farming on 25th November 2024 as a centrally sponsored scheme which is being implemented across the country including the States of Rajasthan, Karnataka and Chhattisgarh. State/UT wise details of number of farmers enrolled and area covered under the mission is given at **Annexure - I**. The details regarding the implementation of the Mission in Pali Lok Sabha constituency, Rajasthan is given at **Annexure – II**.

(c): Under the Mission, 527 Krishi Vigyan Kendras (KVKs), 76 Agriculture Universities (AUs), 194 Local Natural Farming Institutes (LNFIs) have been identified to support cluster level implementation of the scheme. 18 Centres of Natural Farming Institutes (CoNFs) have been identified to impart training of Scientists from these Krishi Vigyan Kendras (KVKs)/ State Agriculture Universities (SAUs), Officials of State/Districts/Block level implementing the scheme and Farmer Master Trainers (FMTs). At a cluster level Community Resource Persons (CRPs) are deployed to handhold the farmers on the practices of natural farming. Such CRPs and farmers are trained by the Scientists and FMTs at KVK, SAU & LNFI. Natural Farming Certification System (NFCS) has been initiated as "Participatory Guarantee System (PGS)-INDIA NATURAL" for certification of natural farming produces to enable farmers to get premium price for Natural Farming produce. More than 22.39 lakh farmers have been registered under the natural farming certification system till date with more than 14.20 lakh farmers issued natural farming certificates. Natural Farming certified products are available in the market as well as on Open Network for Digital Commerce (ONDC) for Business to Consumer sales.

(d): The Mission provides Output Based Incentive of ₹4000/- per acre, per year to a farmer for 2 years (up to 1 acre per farmer). The incentive support is for farmers to practice Natural Farming, to train more farmers, upkeep of livestock, preparation of natural farming inputs including purchase of mixing & storage containers or purchase of inputs from Bio-input Resource Centres (BRCs). NITI Aayog Assessment Report

states that approximately 91.2% of farmers adopting natural farming experience increased crop productivity and significantly improved soil health. 90.1% of farmers reported that adopting natural farming has reduced input costs (production costs). The State/UTs wise physical and financial achievement of the implementation of scheme till 2025-26 including the State of Chhattisgarh and Rajasthan are given at **Annexure – I & III** respectively.

Annexure-I**State/UT wise number of clusters formed, number of farmers enrolled and area in hectares till 2025-26**

S. No.	State/UT	Cluster formed	Number of Farmers enrolled	Area in Hectare
1	Andaman & Nicobar Islands	2	250	100
2	Andhra Pradesh	5002	650163	425912.564
3	Arunachal Pradesh	108	2982	705.316
4	Assam	32	3721	2584.596
5	Bihar	450	50065	21155.308
6	Chhattisgarh	467	57590	25605.416
7	Delhi	6	375	150
8	Goa	13	1623	630.888
9	Gujarat	1033	117108	48740.94
10	Haryana	194	11288	9307.212
11	Himachal Pradesh	531	62003	22002.316
12	Jammu & Kashmir	160	19791	6905.048
13	Jharkhand	182	11562	4586.88
14	Karnataka	991	124332	54456.8
15	Kerala	114	16700	6210.112
16	Ladakh	4	621	175.616
17	Madhya Pradesh	1805	167661	90902.256
18	Maharashtra	1711	143707	40514.96
19	Manipur	88	9077	3564.632
20	Meghalaya	84	7017	2273.396
21	Mizoram	176	13503	8396.04
22	Nagaland	107	7998	3473.12
23	Odisha	442	60422	24058.648
24	Puducherry	6	772	256.252
25	Punjab	68	5295	1831.28
26	Rajasthan	2380	212346	91165.58
27	Tamil Nadu	60	6072	2708.912
28	Telangana	506	61205	35819.928
29	Tripura	111	13643	5188.988
30	Uttar Pradesh	1857	230733	83166.9
31	Uttarakhand	203	23032	9566.548
	TOTAL	18893	2092657	1032116.452

Annexure – II

**Number of clusters formed, number of farmers enrolled and area in hectares
till 2025-26 in Pali Lok Sabha Constituency, Rajasthan**

S. No.	Pali Lok Sabha Constituency, Rajasthan	Cluster formed	Number of Farmers enrolled	Area in Hectare
		50	6250	2500

Annexure – III**State/UT wise expenditure of funds till 2025-26****(Rs. In lakh)**

S. No.	State/UT	Expenditure
1	Andaman & Nicobar Islands	6.77
2	Andhra Pradesh	11909.98
3	Arunachal Pradesh	831.43
4	Assam	225.74
5	Bihar	1072.06
6	Chhattisgarh	2024.29
7	Delhi	0.73
8	Goa	5.36
9	Gujarat	2086.86
10	Haryana	58.99
11	Himachal Pradesh	3425.67
12	Jammu & Kashmir	1112.44
13	Jharkhand	215.89
14	Karnataka	3680.44
15	Kerala	438.01
16	Ladakh	26.57
17	Madhya Pradesh	4461.76
18	Maharashtra	7535.47
19	Manipur	325.56
20	Meghalaya	232.90
21	Mizoram	890.23
22	Nagaland	918.50
23	Odisha	1125.74
24	Puducherry	74.66
25	Punjab	148.37
26	Rajasthan	4997.82
27	Tamil Nadu	381.94
28	Telangana	492.71
29	Tripura	851.13
30	Uttar Pradesh	5650.91
31	Uttarakhand	782.55
32	ICAR Ext.	1028.56
33	ICAR NRM	1249.26
	TOTAL	59814.43
